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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (CAA) No.578/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Anamika Iron & Steel Pvt.Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	PRITHA	Bose, Pas	3 Petitioners	P.B 17/11/17

ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd